

**NOTIFICATION No. 141 / 2013**

Thiru G.Thanendran, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Sub Judge, Ponneri, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Chief Judicial Magistrate, Pondichery in G.O.(D) No.518, Home (Courts-I) Department, dated 10.07.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.31/2013-LD, Law Department, dated 15.07.2013 of Government of Puducherry, is posted on deputation as Chief Judicial Magistrate, Pondicherry in the existing vacancy.

Thiru. N.Sivathanu, Senior Civil Judge of Tamil Nadu State Judicial Service, formerly functioned as Sub Judge, Thoothukudi, now under compulsory wait, who has been deputed to the Puducherry Judicial Service to function as Sub Judge, Yanam, in G.O.(D) No.518, Home (Court-I) Department, dated 10.07.2013 of Government of Tamil Nadu and appointed as such on deputation basis in G.O.Ms.No.32/2013-LD, Law Department, dated 15.07.2013 of Government of Puducherry, is posted on deputation as Sub Judge, Yanam in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED : 19.07.2013.**

**Sd/-P.KALAIYARASAN**  
**REGISTRAR GENERAL**

**R.O.C.No.9101-A/2013-B2**

**DISTRICT JUDGE,**  
**TRANSFER & POSTING**

**NOTIFICATION No. 142 / 2013**

The Government in G.O.(Ms.).No.217, Home (Courts.II) Department, dated 02.04.2013 have issued orders sanctioning the constitution of Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Dindigul in Dindigul District in the cadre of District Judge along with 21 Magalir Neethi Mandrams (Fast Track Mahila Court) for exclusive trial of cases of offences against women in the cadre of District Judge in various Districts.

Thiru N.Sivakumar, District Judge, functioning on other duty as Chief Editor, Tamil Law Journal, High Court, Madras is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court) for exclusive trial of cases of offences against women at Dindigul in Dindigul District in the said newly sanctioned Court.

**HIGH COURT, MADRAS.**  
**DATED: 19.07.2013.**

**Sd/-P.KALAIYARASAN**  
**REGISTRAR GENERAL**